GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 379 ANSWERED ON 19/07/2022

RURBAN MISSION

379. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has evaluated the progress of Rurban Mission for the allotted 300 clusters in the initial stage, State and cluster-wise; and
- (b) if so, the details of the progress on record for all the funds utilised, under progress and balance funds requirement for which demand has been placed from the clusters, State and cluster-wise especially Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The Government has been reviewing the progress of Rurban Mission both State-wise and cluster-wise through intensive monitoring mechanisms like program review meetings, MIS based monitoring, video conferences with States/UTs and regular field visits by officials(Area Officers). Apart from above processes, the Ministry is using various forums such as Annual Action Plan meetings, State Review meetings, Performance Review Committee (PRC) meetings etc. to evaluate the progress of Rurban Mission along with various other rural development programs.

Also, the sectoral evaluation study conducted by NITI Aayog in 2020-21 has suggested positive changes in the Rurban cluster. The study conducted by NITI Aayog also states that "SPMRM is playing an important role in creation of livelihood opportunities in the non-farm sector which is supporting structural transformation to take place". Some of the key observation from the study on SPMRM are elaboratedat Annexure-I.

(b) The financial and physical progress, State-wise & cluster-wise, under the Mission as on 31st March, 2022 is available at the URL:https://rurban.gov.in.
(< Rurbansoft Report>State Brief Report>National Level>State Level>Cluster Level>)

Under the Mission, the funds are released to States and managed as a pool at the State level for all clusters in the State. States subsequently assign fund limits for each cluster in line with the Framework of Implementation of the Mission and the advisories issued by the Ministry from time to time. Therefore, Ministry does not maintain the demand placed from the clusters for each State/UT. Also, the State-wise funds are not allocated, it is being released to States/UTs based on fulfillment of certain conditions mentioned in the guideline of the Mission.

Vide communication dated 12.07.2022, from the Department of Expenditure (DoE), Ministry of Finance, it has been decided to release funds only for the ongoing works as on 31st March 2022. The details Statewise are provided at Annexure-II.

Out of this, the State of Maharashtra has an ongoing work committed liability of Rs. 76.81 crore (total including central and state share). The State has Rs.

14.61 crore (central+ state share) of unspent balance as on 31st March 2022 and the State is eligible for Rs. 37.323 crore (central share) release to complete the ongoing committed liability ason 31 March 2022.

Some of the key observations from the report are as follows:

- i. "SPMRM, by providing urban-like amenities and better livelihood opportunities in its clusters aims to reduce and reverse rural to urban migration. Implementing officials have also confirmed that population in absolute numbers and in density have been increasing in the clusters, thereby revealing demographic changes in India's rural areas."
- ii. "The SPMRM is well aligned with the country context it arose out of marked by the rise of large villages with increasingly urban characteristics (in terms of economic growth and employment opportunities), which showed potential for growth. India's migrantcrisis in the backdrop of the Covid-19 pandemic has reinforced the need to promote more polycentric growth - thereby enhancing the relevance of SPMRM as a post-COVID response to the migrant crisis."
- iii. "SPMRM contributes to SDG 1 End Poverty, SDG 3 Ensure Healthy Lives and Promote Well-Being for All at All Ages, SDG 8-DecentWork and Economic Growth, DG 9 Industry, Innovation and Infrastructure, and SDG-11 Sustainable Cities and Communities, and SDG 12- Ensure Sustainable Consumption and Production."
- *iv.* "It was encouraging to note that the majority of beneficiary respondents observed positive improvements in sanitation, piped water and road network facilities."
- v. "Overall, the scheme is very relevant for ensuring transformational developments in India's rural development sector, as is supported by NITI Aayog's apt recommendation to have a new and extended programme for over 1,000 clusters in next 3 years."

Annexure-II

STATUS ON ONGOING WORKS, COMMITTED LIABILITY AS ON 31 MARCH 2022 AND BALANCE FUND ELIGIBILITY

S1. No	State Name	No. of ong oing CGF	No. of ongoi ng Co nverge	Com mitted Lia bility	Commi tted Li ability- central	Unspe nt Bal ance with Sta te/UT	Fund s to b e released (centr al)	
		works	nce w orks	(Rs. c rore)	share (Rs. cro re)	(Rs. cr ore)		e
1	A&N ISLANDS	46	24	17.93	17.93	4.44	13.49	0.00
2	ANDHRA PRADESH	1273	1577	116.45	69.87	47.92	41.12	27.41
3	ARUNACHAL PRADESH	28	0	0.18	0.17	3.54	0.00	0.00
4	ASSAM	419	28	93.72	84.35	29.79	57.54	6.39
5	BIHAR	315	65	35.56	21.34	68.12	0.00	0.00
6	CHHATTISGARH	852	216	33.11	19.87	33.09	0.01	0.01
7	D&N HAVELI & DAMAN & dDIU	12	18	10.63	10.63	13.96	0.00	0.00
8	GOA	0	0	33.18	19.91	9.00	14.51	9.67
9	GUJARAT	99	19	70.23	42.14	24.05	27.71	18.47
10	HARYANA	523	146	133.67	80.20	27.43	63.75	42.50
11	HIMACHAL PRADESH	186	83	27.22	24.50	9.44	16.00	1.78
12	JAMMU AND KASHMIR	51	1	3.01	2.71	8.86	0.00	0.00
13	JHARKHAND	1763	265	129.66	77.79	24.52	63.08	42.06
14	KARNATAKA	447	165	84.99	51.00	25.39	35.76	32.97
15	KERALA	506	88	66.89	40.14	49.89	10.20	20.00
16	LADAKH	5	0	2.37	2.37	2.70	0.00	0.00
17	LAKSHADWEEP	1	6	0.39	0.39	9.00	0.00	0.00
18	MADHYA PRADESH	464	205	61.45	36.87	57.15	2.58	1.72
19	MAHARASHTRA	778	343	76.81	46.09	14.61	37.32	24.88
20	MANIPUR	9	16	24.00	21.60	0.40	21.24	2.36
21	MEGHALAYA	41	1	8.94	8.05	11.74	0.00	0.48
22	MIZORAM	54	15	6.98	6.28	5.72	1.14	0.13
23	NAGALAND	0	0	29.62	26.66	0.00	26.66	2.96
24	ODISHA	242	43	7.77	4.66	35.09	0.00	0.00

25	PUDUCHERRY	9	1	16.15	16.15	0.87	15.28	0.00
26	PUNJAB	188	45	97.52	58.51	51.21	27.79	39.04
27	RAJASTHAN	629	219	42.41	25.45	50.68	0.00	0.00
28	SIKKIM	35	19	19.97	17.98	3.49	14.84	1.65
29	TAMIL NADU	250	77	104.66	62.79	88.25	9.84	30.69
30	TELANGANA	1518	135	148.12	88.87	15.05	79.84	75.82
31	TRIPURA	222	67	75.45	67.91	14.80	54.59	6.07
32	UTTAR PRADESH	490	146	208.73	125.24	72.49	81.74	54.49
33	UTTARAKHAND	323	60	19.94	17.94	18.64	1.17	0.13
34	WEST BENGAL	0	0	0.00	0.00	58.50	0.00	0.00
	TOTAL	11778	4093	1807.73	1196.34	889.82	717.19	441.66
